

certain routes selected on random basis to ensure that the airlines do not charge airfares outside the range declared by them. The random analysis has shown that the airfares remained well within the fare bucket uploaded by the airlines on the respective websites.

Turn Around Plan of AI

1781. SHRI DEVENDER GOUD T.: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the status of Turn Around Plan (TAP) and Financial Restructuring Plan (FRP) of Air India (AI) approved in April 1, 2012;

(b) the details of milestone laid down by Government for TAP and FRP;

(c) whether AI has achieved all the milestones laid down;

(d) if so, the details of each of the milestone achieved; and

(e) if not, the reasons for not achieving the milestone and efforts being made to achieve the same?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA) : (a) The Cabinet Committee on Economic Affairs (CCEA) in its meeting held on 12.04.2012, approved a Turn Around Plan (TAP)/ Financial Restructuring Plan (FRP) for operational and financial turn around of Air India. The TAP/FRP provides equity infusion of ₹ 30231 crores upto 2021 subject to achievement of certain milestones as laid down in the TAP/FRP. Details are as follows:

(i) Upfront equity of ₹ 6750 crore in FY 2011-12.

(ii) Equity for cash deficit support of ₹ 4,552 crore till FY 2017-18.

(iii) Equity for guaranteed aircraft loan till FY 2021 of ₹ 18,929 crores.

(iv) For GOI guaranteed Non-Convertible Debentures (NCDs) an amount of ₹ 11,951 crores towards interest and ₹ 7400 crores towards principal.

Equity of ₹ 22,280 crores equity has been released to Air India under TAP/ FRP till date.

(b) to (e) The details of major milestones laid down by Government for TAP/ FRP alongwith their achievement and reasons for not achieving are given in the Statement.

Statement*Major milestones set under TAP/FRP and their achievements*

Sl. No.	Milestones set under TAP/FRP	TAP/FRP Targets	Remarks
1	2	3	4
1.	On Time Performance (OTP)	90% FY 2015-16	OTP 79.6% for April-Nov., 2015 Air India has fallen behind the target set for OTP due to reasons like weather, crew non availability, airport delays etc.
2.	PLF	73% FY 2015-16	PLF 74.1% for April-Nov., 2015 (Achieved)
3.	Yield	₹ 3.75 per km during FY 2015-16	₹ 4.01 per km for April-Nov., 2015 (Achieved)
4.	Fleet Utilization (Block hours per day)	Airbus (NB)-12.25 hrs, 8787-13 hrs., 8777-300ER-14 hrs. and B777-200LR-15 hrs.	Fleet utilization April-Nov., 2015 Airbus (NB)-11.6 hrs., B787-14.3 hrs., B777ER-14.6 hrs. and B777LR-11.2 hrs. AI has not been able to achieve the target, mainly due to fall in Aircraft availability on account of non availability of spares and crew.
5.	PLI	PLI to cease until PBT is generated	PLI has been discontinued <i>w.e.f.</i> 01.07.2015. (Achieved)
6.	Induction of new aircraft	Route-wise analysis and planning prior to any induction.	21 8787 aircraft and 5 A320 aircraft have been inducted. The induction of aircraft is done after a route wise analysis and planning prior to induction.
7.	MRO and Ground Handling (OH)	To be operationalised by 01.04.2012.	Air India Engineering Services Ltd. (AIESL) and Air India Air Transport Services Ltd. (AIATSL) have been operationalised <i>w.e.f.</i> 1.2.2013. (Achieved)

1	2	3	4
8.	Monetize its assets.	₹ 500 crores per annum.	(i) AI has rented some of its floors at Nariman Point building, Mumbai to SBI, Mahila Bank, Bank of India, Service Tax and Income Tax Department. (ii) Cabinet has approved sale of four apartments at Sterling Apartment, Peddar Road, Mumbai. (iii) Property at Hongkong put on lease.

International flights from Bhubaneswar

1782. SHRI BHUPINDER SINGH: Will the Minister of CIVIL AVIATION be pleased to state:

(a) how many airlines have desired to operate direct from Biju Patnaik International Airport, Bhubaneswar in Odisha, the details thereof; and

(b) whether the Ministry has held any meeting in this regard, if so, by when?

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (DR. MAHESH SHARMA) : (a) International flight operation is dependent on the bilateral agreement between the Government of India and Government of Foreign countries and issue of traffic rights by the Ministry of Civil Aviation. Fly Dubai a designated carrier of UAE (Dubai) had approached this Ministry to allow to start the operation from Bhubaneswar. The request of Fly Dubai was however, not acceded to since it was not made through the UAE Civil Aviation Authority.

(b) As no Indian Carrier had shown its interest to start international operation from Bhubaneswar, a meeting with the representatives of Indian Secheduled Carriers was held in the Ministry on 26.11.2014, in which it emerged that traffic potential available from Bhubaneswar is not enough to establish the viability of a direct international flight from Bhubaneswar.

Frequent technical Snags in the Dreamliners

1783. SHRI PARIMAL NATHWANI: Will the Minister of CIVIL AVIATION be pleased to state:

(a) the total number of Dreamliners purchased or inducted by Air India in its